



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-167/NCLAT/CHN BEN/2026

Dated: 15th Sept 2026

NOTICE

Ref.: F.No. 012-160/NCLAT/CHN BEN/2026 dated 10th Sept 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, are indicated below.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana		17/09/2026
2.	Comp App (AT) (CH) (Ins) No. 439/2026 For Stay IA No. 1248/2026 (Interim Order)	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Butta Infrastructure Pvt Ltd	Mr. Ranghasayee		21/09/2026
3.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2	18/09/2026
4.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No. 1334 & 1335/2023 Part-Heard	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasen	05/10/2026

5.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1	21/09/2026
6.	Comp App (AT) (CH) No. 71/2026 For Stay IA No. 954/2026 For Urgent Listing IA No. 955/2026	Moulana Industrial Boilers Pvt Ltd Vs Registrar Of Companies Telangana	Mr. Sudarshana Setty Bijinepalli		28/10/2026
7.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1	28/10/2026
8.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat - Krishnagar Expressways Ltd Vs State Bank of India & Anr	Ms. Geeta Battula	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2	27/10/2026
9.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	V Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd& 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4	17/11/2026
10.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4	17/11/2026

11.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhruvesh Rameshchandra Amin, RP & 3 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4	17/11/2026
12.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M Gopal Vs Ganga Reddy & 2 Ors WITH	Mr. MVV Ramana		23/11/2026
13.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Sri Gopal Muniyappa & Anr Vs Ganga Reddy	Mr. MVV Ramana		23/11/2026
14.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia R1-R3	27/11/2026
15.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2	18/11/2026
16.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24	20/11/2026
17.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu- R6	20/11/2026
18.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd & 25 Ors	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu- R5	20/11/2026

19.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. WITH	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8	25/11/2026
20.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4	25/11/2026
21.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Roshan Atiq- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5	26/11/2026
22.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq- R1 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6	26/11/2026
23.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6	26/11/2026
24.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Roshan Atiq-R2 Ms. Shubharanjani Ananth-R3, R5	26/11/2026
25.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt Ltd Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Roshan Atiq - R1 Ms. R Sowmya R2- R4	26/11/2026
26.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. WITH	Mr. H Karthik Seshadri	Ms. Shubharanjani Ananth – R1 Mr. NP Vijaykumar R2	26/11/2026

27.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2, R4 Ms. Subharanjani Ananth- R6	26/11/2026
28.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1	26/11/2026
29.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3	26/11/2026
30.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3	26/11/2026
31.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran	27/11/2026
32.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria	30/11/2026
33.	Comp App (AT) (CH) No. 144/2025	Vimalchand AV &12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	Mr. TK Bhaskar R1 R2	30/11/2026
34.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3	02/11/2026

35.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3	02/11/2026
36.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya	23/11/2026
37.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr	Mr. NK Dilip	Mr. K Muralitharan	06/11/2026
38.	Comp App (AT) (CH) No.18/2026	Prive Avion Alliances Pvt Ltd Vs The Registrar of Companies, Karnataka & Anr	Mr. R. Inbaraju		06/11/2026
39.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi		06/11/2026
40.	Comp App (AT) (CH) No. 47/2026	Bangalore Softsell Ltd Vs Registrar of Companies Karnataka	Mr. S Vivekananda		06/11/2026
41.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025 For Direction IA No. 943/2026	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2 Mr. Aishvary Vikram R3	18/09/2026
42.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2	18/09/2026
43.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3,R4 Mr. Pradeep Joy R5	18/09/2026

44.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3	18/09/2026
45.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025 & 944/2026 For Urgent Hearing IA No. 1189/2026	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3	18/09/2026
46.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 R12 Mr.Dhananjaya Sud R10 Mr. T Sundar Rajan R11 Mr. Aayush Mitruka R14	07/10/2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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